

16.07 ½ hrs.

**Title:** Introduction of the Code of Criminal Procedure (Amendment) Bill, 2001(Amendment of First Schedule).

SHRI ANANDRAO VITHOBA ADSUL (BULDANA): I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

*The motion was adopted.*

SHRIANANDRAO VITHOBA ADSUL: I introduce the Bill.

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